

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

21

C.P. No. 427/(MAH)/2017

CORAM:

Present:

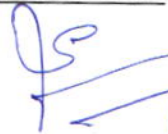
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Hiralal Heavy Engineering Works Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	V.H. Singh	CS.	

**ORDER**

**CP No.427/252(3)/NCLT/MB/MAH/2017**

At request of the Petitioner Counsel, this Petition is hereby dismissed as  
withdrawn with liberty to file afresh in accordance with section of law.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)